

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-2870
ANSWERED ON-05/08/2021

BIOMASS BASED POWER PROJECTS

+2870. SHRI HEMANT SRIRAM PATIL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has formulated any programme to set up biomass power and cogeneration projects in the villages and small towns for power generation from various biomass residues in the State of Maharashtra;
- (b) if so, the details thereof?
- (c) the quantum of funds sanctioned and spent under the biomass-cogeneration programme during each of the last three years and
- (d) the amount of subsidy provided to micro entrepreneurs for setting up biomass power and cogeneration projects in the State of Maharashtra during the said period?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The Ministry has been implementing a scheme to support promotion of biomass-based cogeneration in sugar mills and other industries. The scheme was applicable for projects set up across India. The scheme was notified on 11.05.2018 and was valid till 31.03.2021.

Under the scheme, Central Financial Assistance (CFA) @ Rs 25 Lakhs / MW of surplus exportable capacity for bagasse cogeneration projects and Rs 50 Lakhs / MW of installed capacity for non-bagasse cogeneration projects was being provided to plants utilizing biomass like bagasse, agro-based industrial residue, crop residues, wood produced through energy plantations, weeds, wood waste produced in industrial operations, etc.

The proposal for continuation of the scheme beyond 31.03.2021 is under consideration.

(c) The details regarding quantum of funds sanctioned and spent under the biomass-cogeneration programme during each of the last three years and so far in the current year is placed at **Annexure – I**.

(d) Details regarding subsidy provided to biomass and cogeneration projects in Maharashtra during last three years are placed at **Annexure – II**.

Annexure – I

Quantum of funds sanctioned and spent under the biomass power during each of the last three years and so far in the current year.

All Amounts in Rs Crore

Year	Amount Sanctioned	Expenditure Incurred
2018-19	0.75	10
2019-20	16	4.50
2020-21	19.8	6.31
2021-22*	-	4.16

* As on 31.7.2021

Annexure – II

Subsidy provided to projects in Maharashtra

All Amounts in Rs Crore

Year	Subsidy Provided
2018-19	6.83
2019-20	0
2020-21	4.06
2021-22*	0.75

* As on 31.07.2021